(c) the extent to which this will help Government to meet the present economic crisis in the country?

THE MINISTER OF STATE IN MINISTRY THE OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c) Yes, Sir. A Project Grant Agreement for the "Energy Management Consultation and Training" project was signed on June 28 1991 with the U.S. Agency for International Development. The project is designed improve the efficiency of energy supply and its use by industry and other sectors of the Indian economy. It will assist Power Finance Corporation to effectively improve the operational and financial performance of the State Electricity Boards (SEBs) so that they can supply power on a more efficient, reliable and sustanable basis to industry and other sectors. It will also assist, through the Industrial Development Bank India, private industrial and other enterprises to obtain energy services and equipment to improve their management and install new systems to reduce their energy consumption. USAID is committed to provide grant of US \$20 million in increments and the balance US \$6.666 mililon will be contributed by the PFC and IDBI in Indian Rupees. The project is expected to complete by March 31, 1997. This project will assist the Government in a very limited way as far as the present economic cris's is concerned. However, it will provide long term benefits through increasing efficiency of energy supply and its use in industry.

महिता स्रायोग के सदस्य स्रौर पदाधिकारी

1151. श्री शंकर दयाल सिंहः श्रीमती सुषमा स्वराजः

क्या मानव संताधन विकास मंत्री यह बताने की जुपा करेंगे कि:

(क) क्या सरकार द्वारा गठित महिला श्रायोग के सदस्यों श्रौर पदाधिकारियों की वोबणा कर दी गई है; श्रौर

- (ख) यदि हां, तो इसका ब्यौरा क्या है ; ग्रौर
- (ग) यदि नहीं, तो यह कब तक किये जाने की सम्भावना है।

मानव संसाधन विकास मंत्रालय (युवा कार्य ग्रौर खेल विभाग) में राज्य मंत्री तथा भानव संसाधन विकास मंत्रालय (महिला ग्रौर बाल विकास विभाग) में राज्य मंत्रा का अतिरिक्त प्रभार (कु॰ ममता बेंदजीं): (क) से (ग) राष्ट्रीय महिला आयाग के गठन के सम्बन्ध में ग्रभा तक कोई निर्णय नहीं किया गया है।

Exemption from exise duty for tractor manufacturers

1152. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

- (a) whether the Tractor manufacturing industries are given exemptions from excise duties for manufacture of certain types of tractors;
- (b) if so, what are the details thereof; and
- (c) what is the total amount of excise duty exempted per year for this specific purpose for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) Tractors of engine capacity upto 1800 cc are fully exempted from excise duty.

(c) Revenue loss of Rs. 9 crores in a full year was estimated at the time of granting the existing exemption. As the exemption is a continuing one, the question of fresh revenue loss for the succeeding years does not arise.